

**FORM A  
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF HBN FOODS LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	HBN FOODS LIMITED
2.	Date of incorporation of corporate debtor	01/03/2013
3.	Authority under which corporate debtor is incorporated / registered	REGISTRAR OF COMPANIES, DELHI
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15400DL2013PLC248945
5.	Address of the registered office and principal office (if any) of corporate debtor	Business Unit No. 523, 5th Floor, HBN Office, D Mall, Plot D District Centre, Paschim Vihar, New Delhi, West Delhi - 110087
6.	Insolvency commencement date in respect of corporate debtor	24.10.2019 (Order dated 21.10.2019, copy received on 24.10.2019)
7.	Estimated date of closure of insolvency resolution process	21 <sup>st</sup> April, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Jagdish Singh Nain IBBI/PA-003/IP-N00187/2018-2019/12415
9.	Address and e-mail of the interim resolution professional, as registered with the Board	98 – Gangotri Apartments, Vikaspuri, New Delhi – 110018. jsnain@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Jagdish Singh Nain, AVM Resolution Professionals LLP, 8/28, W.E.A., 3 <sup>rd</sup> Floor, Abdul Aziz Road, Karol Bagh, New Delhi 110005. cirp.hbnfoods@gmail.com
11.	Last date for submission of claims	7 <sup>th</sup> Nov., 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Investors under the investment scheme vide circular No. 9 dated 01.08.2013 of HBN Foods Limited (CD)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Bhim Sain Goyal IBBI Regn. No. IBBI/PA-002/IP-N00726/2018-2019/12216. 2. Mr. Mahesh Taneja IBBI Regn. No. IBBI/PA-002/IP-N00739/2018-2019/12326 3. Mr. Rajiv Malik IBBI Regn. No. IBBI/PA-002/IP-N00391/2018-2019/12115
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="http://ibbi.gov.in/download">ibbi.gov.in/download</a> 1. Mr. Bhim Sain Goyal M-215, Rear Ground Floor, Greater Kailash-II, New Delhi 110048. E-mail : <a href="mailto:bsgoyal1@gmail.com">bsgoyal1@gmail.com</a> 2. Mr. Mahesh Taneja AE-173, Shalimar Bagh, North West Delhi, Delhi 110088 E-mail : <a href="mailto:maheshtaneja111@yahoo.co.in">maheshtaneja111@yahoo.co.in</a> 3. Mr. Rajiv Malik B7/18, Mianwali Nagar, Rohtak Road, Near Peerā Gari Metro Station, New Delhi 110087 E-mail : <a href="mailto:iprmalik2009@gmail.com">iprmalik2009@gmail.com</a>

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **HBN FOODS LIMITED** on 21.10.2019 (Copy received on 24.10.2019)

The creditors of **HBN FOODS LIMITED** are hereby called upon to submit their claims with proof on or before **7<sup>th</sup> November, 2019** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class of Investors under the investment scheme vide circular No. 9 dated 01.08.2013 of HBN Foods Limited (CD) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional :  
Date and Place 25<sup>th</sup> October, 2019, New Delhi

Jagdish Singh Nain

